

11.M.A. No.060/00123/2015 IN OA 060/00209/2014

(AJAY KUMAR VS. UOI)

04.02.2015

Present: Sh. Ashwani Kumar Sharma, counsel for the applicant in
MA
None for the respondents

1. The present MA has been filed by the respondents in OA seeking extension of time for implementing the relevant order of this Court.
2. Sh. Ashwani Kumar Sharma, learned counsel for the applicants in MA submits that authorities may be granted further three months' time to comply with the relevant order of this Court.
3. Considering his submissions and the averments made in the MA, the same is allowed. The respondents are granted two months' further time from today to implement the order of this Court. It is made clear that no further extension will be allowed in the matter.
4. MA No. 060/00123/2015 stands disposed of, accordingly.

(RAJWANT SANDHU)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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